

**COURT - I****IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)****Appeal Nos. 20 and 21 of 2015****Dated: 10<sup>th</sup> January, 2017****Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member****In the matter of :****West Bengal State Electricity Transmission Co. Ltd. ...Appellant(s)  
Vs.  
West Bengal Electricity Regulatory Commission ...Respondent(s)****Counsel for Appellant(s) : Mr. Anand K. Srivastava  
Mr. Tushar Srivastava****Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.  
Mr. C. K. Rai  
Mr. Umesh Prasad for R.1****ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **21.02.2017.**

**(I. J. Kapoor)  
Technical Member**

ts/sh

**(Justice Ranjana P. Desai)  
Chairperson**